

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 717 of 2020**

**IN THE MATTER OF:**

**Mr. Kolla Koteswara Rao**

**...Appellant**

**Versus**

**Dr. S.K. Srihari Raju & Anr.**

**...Respondents**

**Present:**

**For Appellant: Mr. Aaditya Vijay Kumar and Ms. Namrata Mohapartra, Advocates.**

**For Respondents: Mr. Mithun Shashank and Mr. Kailash Nath, Advocates for R-1.  
Mr. Pankaj Bhagat, IRP for R-2.**

**ORDER**  
**(Through Virtual Mode)**

**10.11.2020:** Pleadings are complete. Learned counsels for the parties may file their short written submissions, not exceeding three pages, before next date of hearing.

List the matter 'for admission (after notice)' on **18<sup>th</sup> December, 2020.**

**[Justice Bansi Lal Bhat]**  
**Acting Chairperson**

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Shreesha Merla]**  
**Member (Technical)**

*am/gc*